Anta-Sawa: Madhopur Gas Pipeline

1547. SHRI GURUDAS DAS GUPTA: SHRI N. E. BALARAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Gas Authority of India Limited has decided against the laying of the proposed 100 Kms. long Anta-Swai Madhopur gas pipeline; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRA-HAM DUTT): (a) and (b) In view of the uncertainty regarding the site for the Sawai Madhopur Fertilizer Plant, it has been decided to terminate laying of the HBJ Pipeline at Borari for the present, beyond which the pipeline is exclusively meant for the Sawai Modhopur Fertilizer Plant. The pipeline to Anta, for supply of | gas to the National Thermal Power Corporation's Power Plant, fill, however, be laid and is not affected by this decision.

M/s, Raghu Gas Agency, Gurgaon

1540. SHRI L. NARSINGH NAIK. SHRI **PUTTAPAGA** RADHAKRISHNA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Mathura Refinery discriminating in extending gas supply to M/s. Raghu Gas Agency, Gurgaon, whereas other gas dealers regular sufficient getting and supply of gas:
- (b) if not, what are the reasons for the backlog with the above agency for more than one month: and
- (c) whether Government propose to inquire into the matter; if so. by when and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRA-HAM DUTT): (a) No, Sir;

(b) and (c) Offtake of LPG refills by M/s. Raghu Gas Agency had been temporarily disrupted in the months of April 1988 and May 1988 due to internal family dispute. The situation has since improved and the backlog is currently within manageable

to Questions

Exploitation of petroleum and natural gas deposits in Kerala

1549. SHRI M, A. BABY: Will the Minister of PETROLEUM NATURAL GAS be pleased to state:

- (a) whether any programme has been finalised by his Ministry to exploit the petroleum and natural gas deposits in Kerala; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRA-HAM DUTT): (a) and (b) No discovery of hydrocarbons has so far been made in Kerala and as the question of finalisation of any programme for exploitation does not arise.

Proposals of Kera'a Government for attaining self-sufficiency in power generation

1550. SHRI M. A. BABY: Will the Minister of ENERGY be pleased to state:

- (a) what are the details of propo sals submitted by Kerala Governmentto self-sufficiency in generation; and
- (b) what is the response of the Central Government in clearing those proposals?

THE MINISTER OF STATE TN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b) The details of the proposals for setting up of power generation projects in Armexure. Some of these proposals have been found to be not feasible -and returned to the Kerala State Electricity Board and the others are under various stages of examination as Per details given in the enclosed statement.